

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) (Insolvency)NO.462/2020

In the matter of:

Toplight Corpn Management Pvt Ltd Appellant

Vs

Bhuvan Madan

RP of Ferro Alloys Corpn Ltd Binani & Ors Respondent

Mr. Gaurav Mitra, Mr Sayed Arsalan Abid Advocates for appellant.

Mr. Abhinav Vasisht, Sr. Advocate, Mr Saurav Panda, Ms Charu Bansal, Ms Akshita Sachdeva, Advocates for Respondent.

Ms Varsha Banerjee, Adevocate for R2.

Ms Pratiksha Mishra, Mr Diwakar, Maheshwari, Advocates for R3.

Mr. Amit Kumar Chadha, Advocate for R3.

ORDER

(THROUGH VIRTUAL MODE)

06.08.2020- Due to paucity of time the appeal is adjourned to **31st August, 2020.**

**(Justice Jarat Kumar Jain)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

**(Mr. V.P. Singh)
Member (Technical)**

Bm/kam